

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENTS. HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02,2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA)No.01/230/HDB/2018
NAME OF THE COMPANY	Poorna Cine Theatres Private Limited
NAME OF THE TRANSFEROR	Poorna Cine Theatres Private Limited
NAME OF THE TRANSFEREE	Poorna Cine Theatres (Tenali) Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Avel Merkhorji	Advocate	and @ pamadiocatts as,	129 etg/2

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DO B. Jitender DIRD	Auocate	9866663528	75

ORDER

Heard Mr. P. Anil Mukherji, learned Counsel for the Petitioner and Mr. T. Sujan Kumar Reddy representing Mr. B. Jitender, CGSC for RD (SER) for Respondent. Report of the Income Tax Department is awaited and the learned counsel for the Petitioner wants to file Affidavit with regard to the objections complied in pursuance of the paper notification. Post the case on 07.03.2018.

kno

MEMBER (Judicial)